tion, Kanpur has joined its Board of Directors; and

(b) if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIRL DEVELOP-MENT (SHRI SIDDHESHWAR PRASAD): (a) and (b), Shri Sarjoo Prasad Singh's name was proposed by a Government nominee at the Annual General metting held on 22-8-1970 and he was elected by overwhelming majority of votes of the shareholders at the said annual general meeting.

Competition between Rail and Road Transport

1579. SHRI S. C. SAMANTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any competition with Road Transport at present; and

(b) if so, whether users of Railways are complaining, vehemently about the bad service and management and corruption in Railways ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes.

(b) Some complaints of this nature are received, but they are not connected with road competition.

Streamlining of working of Agro-Industries

1580. SHRI SAMINATHAN : Will the Minister of INDUSTRIAL DEVELOP-MENT be pleased to state :

(a) whether there is any proposal to streamlining the working of all agro-industries in the country; and

(b) if so, the salient features of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHRI SIDDHESHWAR PRASAD) : (a) Yes, Sir.

(b) In order to bring about coordination amongst the various Departments/Organizations dealing with Agro-Industries and the Financial Institutions as well a Standing Coordination Committee has been set up under the Chairmanship of a senior officer in the Ministry of Industrial Development. It is proposed to augment considerably the technical assistance programme for agroindustries by introducing improved machinery and equipment, training artisans, and establishing regional testing laboratories.

Rail link between Bangarpet and Tirupati via Kolar

1581. SHRI P. NARASIMHA REDDY: Will the Minister of RAILWAYS be pleased to state :

(a) whether any representations have been made to Government for providing rail communication between Bangarpet to Tirupati via Kolar, Palamaner; and

(b) whether Government propose to undertake a survey for providing this rail link ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes.

(b) No proposal for such a survey is at present under consideration.

Issue of Identity Cards to Voters

1582. SHRI SHYAMNANDAN MISHRA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the Election Commission has decided on issuing an Identity Card with a photograph to every voter; and

(b) if so, the cost involved ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY): (a) No, Sir.

(b) Does not arise.

Disparities in Pay and Alfowances of Employees in Private Sector and Public Sector Undertaking

1583. SHRI SHYAMNANDAN MISHRA : Will the Minister of INDUSTRI-AL DEVELOPMENT be pleased to state :

(a) the extent of disparities in higher categories in respect of salary and allowances in private sector and public sector undertakings; and

(b) the steps Government propose to take to remove the disparity ?